

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:6098  
ANSWERED ON:03.05.2013  
CORRUPTION CASES IN CGHS  
Jeyadural Shri S. R.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the cases of corruption in Central Government Health Scheme (CGHS) registered by Central Bureau of Investigation (CBI) and other law enforcement agencies during each of the last three years and the current year;
- (b) the number of officials/staff found in the corruption cases; and
- (c) the action taken or proposed to be taken by the Government against such officials/staff?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) The cases registered by CBI and other law enforcement agencies mainly relate to undertaking private employment while in Government service, pilferage of medicines and selling of CGHS medicines in the open market, accepting bribes and certain discrepancies found during surprise checks. The number of cases reported year wise are as under-

2010	2011	2012	2013
1	6	4	2

(b) The total number of officers and staff involved in the above mentioned cases is 16.

(c) In addition to the action by the law enforcing agencies, Departmental enquiries have also been instituted and penalties imposed in some cases as per rules against the officers concerned.